

the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the Court of the Aligarh Muslim University, subject to other provisions of the said Statutes *vice* Shri Mohd. Ali Ashraf Fatmi resigned from the Court. The member so elected shall not be the employees of the Aligarh Muslim University."

MR. SPEAKER: The question is:

"That in pursuance of sub-clause (xxiv) of Clause (1) and Clause (2) of the Statute 14 of the Statutes of the Aligarh Muslim University, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the Court of the Aligarh Muslim University, subject to other provisions of the said Statutes *vice* Shri Mohd. Ali Ashraf Fatmi resigned from the Court. The member so elected shall not be the employee of the Aligarh Muslim University."

The motion was adopted.

"That this House do recommend to Rajya Sabha that Rajya Sabha do elect two Members of Rajya Sabha, in accordance with the system of proportional representation by means of the single transferable vote, to the Joint Committee on Offices of Profit, in the vacancies caused by the retirement of Sarvashri Subramanian Swamy and Shiv Pratap Mishra from Rajya Sabha and do communicate to this House the names of the Members so elected by Rajya Sabha to the Joint Committee."

MR. SPEAKER: The question is:

"That this House do recommend to Rajya Sabha that Rajya Sabha do elect two Members of Rajya Sabha, in accordance with the system of proportional representation by means of the single transferable vote, to the Joint Committee on Offices of Profit, in the vacancies caused by the retirement of Sarvashri Subramanian Swamy and Shiv Pratap Mishra from Rajya Sabha and do communicate to this House the names of the Members so elected by Rajya Sabha to the Joint Committee."

The Motion was adopted.

13.05 hrs.

JOINT COMMITTEE ON OFFICES
OF PROFIT

**Motion to Elect two Members of
Rajya Sabha to the said Committee**

[English]

SHRI CHIRANJI LAL SHARMA
(Karnal): Sir, I beg to move:

13.07 hrs.

DEMANDS FOR EXCESS
GRANTS (RAILWAYS), 1990-91

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF DEFENCE (SHRI
MALLIKARJUN): Sir, on behalf of Shri
C.K. Jaffer Sharief I beg to present a